

89

P.Pattnayak vs.UOI

HEARING SL.NO.1
O.A.No.872/11
Date-16.03.2016

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Mr.P.Pattnayak, applicant appearing in person and Mr.S.Behera,
learned SCGPC. Mr.Behera has filed a memo with a prayer to withdraw this
O.A. In view of this, the O.A. is disposed of as withdrawn. Memo filed by
Mr.Pattnayak be kept on record.

R
MEMBER(A)

Welles
MEMBER(J)